NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1404/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Krystal Integrated Services Pvt. Ltd. V/s. Saaga Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESI	GNATION	SIGNATURE
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ORDER T.C.P. No. 1404/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. None from the side of the Respondent.
- 3. The Petitioner is required to place on record the Affidavit of service of the Notice of demand, service of Petition and intimation of the next date of hearing.
- The Petitioner is also to propose the name of the IRP on the next date of Hearing. Adjourned to 12.12.2017.

Sd/-M.K. Shrawat Member (Judicial)

16.11.2017

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